

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-67-2020**

Vinod Kumar

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri Pavithran A.V., Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 6 NOVEMBER 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to get instructions.

Post the matter on 04.12.2020.

DAMA SESHADRI NAIDU, J.

NH